

CENTRAL ADMINISTRATIVE TRIBUNAL  
Principal Bench

(7)

O.A. No. 3245 of 1992

New Delhi, dated the 4th February, 1998

HON'BLE MR. S.R. ADIGE, VICE CHAIRMAN (A)  
HON'BLE MRS. LAKSHMI SWAMINATHAN, MEMBER (J)

Ganesh Ram,  
S/o Shri Shyam Lal  
Working as Sotre Keeper  
D.M.R. & F Office,  
Ministry of Defence (Sectt.)  
West Block 8, Wing 5,  
R.K. Puram,  
New Delhi-110066.  
(None appeared)

... Applicant

Versus

1. Union of India through  
the Secretary,  
Ministry of Defence,  
South Block,  
New Delhi.
2. The Dy. Secretary (E),  
Ministry of Defence,  
South Block, New Delhi.
3. The Director of Estates,  
Directorate of Estates,  
Nirman Bhawan,  
New Delhi.  
(None appeared)

... Respondents

ORDER (Oral)

HON'BLE MR. S.R. ADIGE, VICE CHAIRMAN (A)

None appeared for the even on the second call. This case was listed at Sl. No.7 of the list for regular hear. This case has been on warning list on 23.1.1998. In view of the absence of applicant or his counsel even on the second call, the O.A. is dismissed for default and non-prosecution.

*Lakshmi Swaminathan*

(Mrs. Lakshmi Swaminathan)  
Member (J)

*S.R. Adige*

(S.R. Adige)  
Vice Chairman (A)